

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Six private airlines, namely

- (1) M/s. Jet Airways (I) Pvt. Ltd.
- (2) M/s. Modiluft
- (3) M/s. East West Airlines
- (4) M/s. Archana Airways Ltd.
- (5) M/s. NEPC Airlines
- (6) M/s. Damania Airways

have been permitted to operate scheduled air services in the country. In addition air taxi operators also operate non-scheduled services.

(b) Airports Authority of India charges

- (1) Landing, Parking and Housing charges
- (2) Route Navigation Facility charges
- (3) Terminal Navigation Landing charges
- (4) Lease rent for the area given to these airlines on the airside (for maintenance)
- (5) Rent for the counter space in the terminal building. Fee for use of X-ray baggage inspection system etc.

(c) As on 31.3.1995 an amount of Rs.1138.03 lakhs was due from the private airlines (including the air taxi operators). On 31.3.1994 the amount due was 348.26 lakhs.

(d) The outstanding dues are adjusted against security deposits wherever available and when the dues exceed the amount of security deposits, reminders and notices are issued to the airlines concerned to clear the dues. Legal action has also been taken wherever required to realise the dues.

[English]

#### Losses in Coffee Board

\*383. SHRI A VENKATESH NAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether the Coffee Board is incurring heavy losses due to huge administrative expenditure particularly during the last three years;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check the losses?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

#### Export Oriented Units

\*384 SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of COMMERCE be pleased to state :

(a) the number of proposals received and approved for setting up cent per cent export-oriented units during 1994-95 and 1995-96; and

(b) the number of such units to which infrastructure and other facilities have been provided?

The Minister of State of the Ministry of Commerce (SHRI P. CHIDAMBARAM) : (a) The number of proposals received and approved for setting up Export Oriented Units is given below :-

Year	Total No. of	Total No. of
	Proposals	Proposals
	Received	Approved
1994-95	776	564.
1995-96	583	482
(April-Nov., 1995)		

(b) While the Central Excise and Customs Department is providing the facility of bonding to export oriented units as per rules, unit-wise provision of infrastructure by the Government of India is not contemplated under the EOU Scheme.

[English]

#### ICICI's Stake in SCICI

\*385. SHRI S.M. LALJAN BASHA :

PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of FINANCE be pleased to state :

(a) the present stake of Industrial Credit and Investment Corporation of India (ICICI) in Shipping Credit and Investment Corporation of India (SCICI);

(b) whether ICICI has tried to raise its stake in SCICI beyond 13.4 percent; and

(c) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) The Industrial Credit and Investment Corporation of India Ltd. (ICICI) has reported that its present shareholding in SCICI Ltd. is 13.4% of the company's paid up capital.

(b) and (c) ICICI has reported that consequent upon its subscription to the recent issue of Rights Partly Convertible Notes made by SCICI Ltd. ICICI's shareholding in SCICI Ltd. would increase from 13.4% at present to